

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.747
TO BE ANSWERED ON 25.07.2023**

**MAINTENANCE AND WELFARE OF PARENTS AND SENIOR CITIZENS
(AMENDMENT) BILL, 2019**

747. SHRI SUDHEER GUPTA:

SHRI SANJAY SADASHIVRAO MANDLIK:

SHRI DHAIRYASHEEL SAMBAJIRAO MANE:

SHRI PRATAPRAO JADHAV:

SHRI BIDYUT BARAN MAHATO:

SHRI SHRIRANG APPA BARNE:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to amend the Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2019;
- (b) if so, the details along with the aims and objectives thereof;
- (c) whether any committee has been constituted by the Government to look into this matter;
- (d) if so, whether the Committee has submitted its recommendations to the Government;
- (e) if so, the details thereof and if not, the time by which it is likely to be submitted; and
- (f) whether the Union Government has instructed the State Governments to start a helpline number to help senior citizens and if so, the details thereof and the response of the State Governments in this regard?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)**

(a) to (e): The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill was introduced in the Lok Sabha on 11-12-2019. Lok Sabha Standing Committee sent its recommendations to this Department on 01-02-2021. These recommendations have been suitably incorporated in consultation with the Legislative Department.

(f): The Ministry of Social Justice and Empowerment, in consultation with the State Governments, has been running a Scheme namely "Elderline: National Helpline for Senior Citizens" – Toll Free Number 14567 with an aim to provide free information, guidance, emotional support and field intervention in cases of abuse and rescues in order to improve the quality of life of senior citizens. At present, the Helpline is operational in 31 States/UTs.
